

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

0COURT – IV

4.

IA 2094(MB)2024
IN C.P. (IB)/663(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.05.2024

NAME OF THE PARTIES: Maheshwari Investors Private Limited
Vs
Shree Ahuja Properties & Realtors Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ld. Counsel for the Resolution Professional present but appearances has not given in the appearance sheet.
2. **IA-2094/2024:** This is an Application filed by the Applicant under Regulations 21(1) for taking report constitution of CoC and list of creditors. The same is taken on record. Accordingly, **IA-2094(MB)2024 is allowed and disposed of.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)